

**GOVERNMENT OF INDIA
COMMERCE AND INDUSTRY
LOK SABHA**

UNSTARRED QUESTION NO:2452

ANSWERED ON:25.07.2014

EXPORT IMPORT OF RAW MATERIAL FOR INDUSTRY

Ranjan (Pappu Yadav) Shri Rajesh;Ranjan Smt. Ranjeet

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) whether the supply of raw material for some industries is being done through import in the country;
- (b) if so, the details thereof indicating the names of such raw materials and minerals along with the quantum and value of export/import thereof during each of the last three years and the current year, country-wise;
- (c) whether the Government is contemplating to bring a legislation to regularise/ discourage the export of raw material and minerals from the country; and
- (d) if so, the details thereof?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (INDEPENDENT CHARGE) (SMT. NIRMALA SITHARAMAN)

(a) & (b) Import of any commodity, including raw material, takes place in the country if either the country is short of it or because domestic prices are higher. The details of various commodities, including raw materials, exported/imported are available in the DGCI&S publication in CD form namely 'Monthly Statistics of Foreign Trade of India. Such CDs are regularly sent to Parliament Library by DGCI&S, Kolkata and may be accessed there. CDs of financial year ending March 2014 are yet to be released.

(c) & (d) Various instruments/measures e.g.

(i) Port Restrictions

(ii) Quantity Restrictions

(iii) Minimum Export Price

(iv) Imposition of Export duty etc. are available with the Government for regulating/discouraging the export of raw materials and minerals. Need based measures are taken from time to time based on the assessment of local availability, pricing and Global Scenario